

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

UNSTARRED QUESTION NO:3575  
ANSWERED ON:29.07.2009  
RAIDS AGAINST COAL LINKED CONSUMERS BY CBI  
Singh Shri Sushil Kumar

**Will the Minister of COAL be pleased to state:**

- (a) whether Central Bureau of Investigations (CBI) has raided the premises of coal linked consumers;
- (b) if so, the details thereof including the searches/raids conducted by CBI during the last three years and the current year alongwith the outcome of all such raids/searches;
- (c) whether the coal supply was suspended to linked consumers on the recommendation of CBI during the said period; and
- (d) if so, the details thereof and the reasons therefor?

**Answer**

THE MINISTER OF STATE FOR COAL(IC) IN THE MINISTRY OF COAL AND MINISTER OF STATE(IC) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION(SHRI SRIPRAKSH JAISWAL)

- (a) : Yes, Sir, as reported by CIL, premises of ten linked coal consumers in the recent past were raided by Central Bureau of Investigation (CBI).
- (b) Information is being collected and will be placed on the Table of the House.
- (c) & (d): Coal supplies to the ten linked coal consumers have been suspended based on the information regarding lodging of FIR by CBI.